

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1484

ANSWERED ON:27.11.2009

MONITORING CELL FOR WELFARE OF WOMEN AND CHILDREN

J Helen Davidson

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

e:

(a) whether the Government has formulated any monitoring cell to monitor/assess the functioning of different Nodal Agencies, Commissions, Boards, Corporations NGOs engaged in the Welfare of Women and Children ;

(b) if so, the details thereof;

(c) if not, the steps taken by Government in this regard; and

(d) the details of criteria by which the performances of these bodies are being monitored?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

a),b),c) & d): There is no separate monitoring cell to monitor/assess the functioning of organizations engaged in the welfare of women and children. As these organizations function under various statutory provisions and differ in their specific functions, monitoring/assessment of their functions is also done at different levels and by different criteria through various bodies including their governing bodies, State Governments, as also by periodic reviews in this Ministry.